

MA 3350/02

OA 672/00

5.9.2002

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

M.A 3350/02 is to dismiss the OA No.672/00 as withdrawn. The OA 672/00 is dismissed as withdrawn. No order as to costs. However, it shall not prejudice the case of respondents in OA No.1179/2000 in case any objection is taken for filing a second OA for the same cause of action.

MEMBER (A)

VICE CHAIRMAN

Uv/

02
Since O.A. 672/00
is decided by the Hon'ble
Court as dismissed
as withdrawn, the same
is delinked from the lot.
A photostat copy of the order
is placed in OA 1179/00 &
O.A. 671/00 for reference.

Hussain
5/9/02